



HON'BLE DR. JUSTICE ARIJIT PASAYAT, CHAIRPERSON,

COMPETITION APPELLATE TRIBUNAL.

Born on 10.5.1944. Son of Late Viswanath Pasayat, an illustrious son of Orissa, a legendary figure in the freedom movement and an eminent jurist. Had a brilliant academic career, excelling in almost every academic examination he appeared. After graduation with Honours in English, obtained LL.B. from M.S. Law College, Cuttack securing First Rank, obtained B.Com. degree privately and after completing articleship, passed Intermediate Chartered Accountancy examination. Enrolled as an Advocate on 10.10.1968. Had practice in Constitutional, Taxation and almost all other branches of Law. Was appointed as an Additional Judge of the Orissa High Court on 20.3.1989 and a permanent Judge of that Court on 20.9.1990. Was appointed as Acting chief Justice of Orissa High Court on 2.4.1999. Was the main architect behind introduction of Five Year Law Course in Orissa. Was Judge in Charge of legal education in Orissa. Was elevated as Chief Justice of Kerala High Court on 20.9.1999. Transferred as Chief Justice, Delhi High Court on 10.5.2000. Elevated as Judge of the Supreme Court on 19.10.2001. Retired on 9.5.2009 after delivering more than 2500 reported judgments which is a world record for all Supreme Courts in the World. Awarded Doctorate in Law by Utkal University, Bhubneshwar and Degree of LL.D. (Honoris Causa) by Fakir Mohan University, Balasore. Presently Chairperson of the Competition Appellate Tribunal.